

1	2
---	---

3. The Bhalakia Mills Co. Limited, Ahmedabad.
4. The New Swadeshi Mills, Ahmedabad.
5. Shree Manjushri Textiles of Ahmedabad.
6. The Silver Cotton Mills Co. Ltd., Ahmedabad.
7. M/s Manekchowk and Ahmedabad Manufacturing Company Limited, Ahmedabad.
8. & 9. The Ahmedabad Cotton Manufacturing Company Limited, (Unit I and II), Ahmedabad.
10. Abhay Mills Limited, Ahmedabad.
11. The Tarun Commercial Mills Limited, Ahmedabad.
12. The Sarangpur Cotton Manufacturing Company Limited, Ahmedabad.

#### Detection of Tax Evasion

909. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) whether any action has been taken to assess for the realisation of taxes to detect tax evasion on the scheme of house to house survey; and

(b) if so, the result of this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In the absence of statutory backing there has been no door-to-door survey of residential premises. However, during the period April to August 1985, reports for which have so far been received, 60643 business premises were surveyed. The quantum of tax evasion will be known only after proceedings become final in all the cases.

#### Proposal to Open Carpet Weaving Centres in Araria (Bihar)

910. SHRI D.L. BAITHA : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have received a proposal to open some carpet weaving centres at Araria in the Purnea District in Bihar; and

(b) if so, the details of the scheme and the target date by which the centres would start functioning ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) Under the carpet weaving training scheme, 50 trainees are trained in carpet weaving by craftsmen. Each trainee gets a stipend of Rs. 100/- P.m. It has been decided to set up one such carpet weaving training centre at Araria in Purnea district of Bihar shortly.

#### Opening of a Branch of Nationalised Bank in Khammam District of Andhra Pradesh

911. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the people of Khammam District in Andhra Pradesh have been petitioning for a branch of nationalised bank in their district;

(b) whether due to non-availability of adequate bank facilities over 80 per cent of 17 lakhs of tribal population is facing hardship; and

(c) if so, whether there is any proposal to provide adequate facilities and open more bank branches in the same district ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reserve Bank of India (RBI) have received some representations for opening more branches of public sector banks in Khammam District.